

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2294
ANSWERED ON 16/12/2024

SMART CITY PROJECTS IN ANDHRA PRADESH AND ASSOCIATED CONCERNS

NO. 2294. SHRI GOLLA BABURAO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the status of Smart City projects in Visakhapatnam, Kakinada, Amaravati and Tirupati;
- (b) the steps taken to address urban housing by Government amidst urbanization programmes; and
- (c) whether Government has introduced schemes or policies to increase urban mobility and public transport reliability under the Smart Cities programme?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) As per the information provided by the four (4) smart cities of Andhra Pradesh, viz., Visakhapatnam, Kakinada, Amaravati and Tirupati, out of a total of 281 projects amounting to ₹6,616 crore, 234 projects (i.e. 83% of the total projects) amounting to ₹5,653 crore have been completed and the remaining 47 projects amounting to ₹963 crore are at implementation stage under Smart Cities Mission (SCM). City-wise status of four smart cities of Andhra Pradesh is given at Annexure.
- (b) The Ministry of Housing and Urban Affairs (MoHUA) has been implementing the Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015, with the aim of providing all-weather pucca houses equipped with basic amenities to all eligible urban beneficiaries. The scheme operates through four verticals- Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR), and the Credit Linked Subsidy Scheme (CLSS), as per the eligibility criteria outlined in the scheme guidelines. Mission Period was up to 31.03.2022 which has been extended up to 31.12.2024 only to complete all the sanctioned houses without changing funding pattern and implementation methodology of the scheme. CLSS vertical has not been extended beyond 31.03.2022.

Based on project proposals received from the States/UTs, a total of 118.64 lakh houses have been sanctioned by MoHUA, out of which 114.23 lakh have been grounded and more than 88.32 lakh are completed/delivered to the beneficiaries as on 02.12.2024.

- (c) Government of India's policy and strategy for Indian Urban Development follows the provisions as laid down in the Constitution of India. It is pertinent to mention here that 'Land' and 'Colonization' are State subjects. Further, as per the 12th Schedule of Indian Constitution (Article 243W), Urban Planning including Town Planning is the responsibility of Urban Local Bodies (ULBs)/ Urban Development Authorities. However, Government of India views high urbanization as an opportunity towards aspirations of faster economic development. Government of India supplements the efforts of the State/UT Governments through schematic interventions/ advisories and formulating policies, viz., National Urban Transport Policy, 2006, Metro Rail Policy, 2017 and Transit Oriented Development Policy, 2017, in order to plan and implement the urban transport systems in most sustainable and viable manner.

About 993 kms of metro rail lines have become operational and another 997 kms of metro rail lines are under construction in various cities. Metro Rail System is a pollution free and energy efficient Mass Rapid Transit System (MRTS) which helps significantly in improving quality of life in urban areas by providing fast, safe, comfortable, punctual and reliable transport systems. Expansion of the MRTS network is not only enhancing employment and business opportunities but also becoming a lifeline of urban population by way of providing better mobility.

Under SCM, 1540 projects (90%) amounting to ₹ 36,360 crore have been completed in urban mobility sector. 100 smart cities have incorporated technology towards better and faster urban management of public transport mobility. Further, SCM has introduced various initiatives to address urban transportation issues including, *inter-alia*, Transport4All (T4A) Challenge, India Cycles for Change (IC4C) Challenge, Streets4People Challenge, promotion of e-mobility solutions, development of e-vehicle charging stations, upgradation of public transport infrastructure, and promotion of pedestrian pathways.

Reply to part (a) of Rajya Sabha Unstarred Question No. 2294 for answer on 16.12.2024 regarding Smart City projects in Andhra Pradesh and associated concerns

City-wise Status of Smart City Projects under SCM

(in ₹ crore)

State/City	Total		Completed		Ongoing	
	No. of Projects	Amount	No. of Projects	Amount	No. of Projects	Amount
Amaravati	20	930.00	14	746.00	6	184.00
Kakinada	92	1908.09	79	1722.97	13	185.12
Tirupati	104	2082.75	79	1610.65	25	472.10
Visakhapatnam	65	1695.23	62	1573.58	3	121.65
State Total	281	6616.07	234	5653.20	47	962.87

As per information provided by State of AP / Smart Cities Mission as on 15 November, 2024.